

**COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES
(1976-77)**

Presented

(FIFTH LOK SABHA)

FIFTY-NINTH REPORT

MINISTRY OF HOME AFFAIRS

**Reservation for, and employment of, Scheduled
Castes and Scheduled Tribes, in Irwin Hospital
and Department of Family Planning and
Health services, Delhi Administration.**

[Presented on 3-11-1976]



**LOK SABHA SECRETARIAT
NEW DELHI**

October, 1976/Kartika, 1898 (Saka)

Price: Rs. 1.00

**LIST OF AUTHORISED AGENTS FOR THE SALE OF LOK SABHA
SECRETARIAT PUBLICATIONS**

Sl. No.	Name of Agent	Sl. No.	Name of Agent
ANDHRA PRADESH		MAHARASHTRA	
1.	Andhra University General Co-operative Stores Ltd., Waltair (Visakhapatnam).	10.	M/s. Sunderdas Gianchand, 601. Girgaum Road, New Princess Street, Bombay-2.
2.	G. R. Lakshmiapaty Chetty and Sons, General Merchants and News Agents, Newpet, Chandragiri, Chittoor District.	11.	The International Book House (Private) Limited, 6, Ash Lane, Mahatma Gandhi Road, Bombay-1.
ASSAM		12.	The International Book Service, Deccan Gymkhana, Poona-4.
3.	Western Book Depot, Pan Bazar, Gauhati,	13.	Charles Lambert & Company, 10, Mahatma Gandhi Road, Opposite Clock Tower, Fort, Bombay.
BIHAR		14.	The Current Book House, Maruti Lane, Raghunath Dadaji Street, Bombay-1.
4.	Amar Kitab Ghar, Post Box 78, Diagonal Road, Jamshedpur.	15.	Deccan Book Stall, Fergusson College Road, Poona-4.
5.	M/s. Crown Book Depot, Upper Bazar, Ranchi.	16.	M. & J. Services, Publishers Representatives, Accounts & Law Book Sellers, Bahri Road, Bombay-11.
GUJARAT		MYSORE	
6.	Vijay Stores, Station Road, Anand.	17.	People Book House, Opp. Jaganmohan Palace, Mysore.
7.	The New Order Book Company, Ellis Bridge, Ahmedabad-6.	RAJASTHAN	
HARYANA		18.	Information Centre, Government of Rajasthan, Tripolia, Jaipur City.
8.	M/s. Prabhu Book Service, Nai Subzi Mandi, Gurgaon.	19.	M/s. Usha Book Depot, 685 A, Chitra Bazar, Tripolia, Jaipur.
MADHYA PRADESH		UTTAR PRADESH	
9.	Modern Book House, Shiv Vilas Palace, Indore City.	20.	Law Book Company, Sardar Patel Marg, Allahabad-1.

Sl. No.	Name of Agent	Sl. No.	Name of Agent
WEST BENGAL		32.	Lakshmi Book Store, 42, Municipal Market, Janpath, New Delhi.
21.	Grantholoka, 5/1, Ambica Mookherjee Road, Belgharia, 24-Parganas.	33.	Bahree Brothers, 188, Lajpat Rai Market, Delhi-6.
22.	W. New Man & Company Ltd. 3, Old Court House Street, Calcutta.	34.	Jayna Book Depot, Chhapparwala Kuan, Karol Bagh, New Delhi.
23.	Firma K. L. Mukhopadhyay, 6/1-A, Banchharam Akkur Lane Calcutta-12.	35.	Oxford Book & Stationery Co., Scindia House, Connaught Place, New Delhi.
24.	Mrs. Manimala, Buys & Sells 128, Bow Bazar Street, Calcutta-12.	36.	People's Publishing House, Rani Jhansi Road, New Delhi.
25.	M/s. Mukerji Book House, Book Seller, 8B, Duff Lane, Calcutta.	37.	The United Book Agency. 48, Amrit Kaur Market, Pahar Ganj, New Delhi.
DELHI		38.	Hind Book House, 82, Janpath, New Delhi.
26.	Jain Book Agency, Connaught Place, New Delhi	39.	Book Well, 4, Sant Nirankari Colony, Kingsway Camp, Delhi-9.
27.	Sat Narain & Sons, 3141, Mohd. Ali Bazar, Mori Gate, Delhi.	40.	M/s. Saini Law Publishing Co., 1899, Chandni Chowk, Delhi.
28.	Atma Ram & Sons, Kashmere Gate, Delhi-6.	MANIPUR	
29.	J. M. Jaina & Brothers, Mori Gate, Delhi.	41.	Shri N. Chaob Singh, News Agent, Ram Lal Paul High School Annexe, Imphal.—MANIPUR.
30.	The Central News Agency, 23/90, Connaught Place, New Delhi.		
31.	The English Book Store, 7-L, Connaught Circus, New Delhi.		

CORRIGENDA

to the Fifty-ninth Report of the Committee
on the Welfare of Scheduled Castes and
Scheduled Tribes (Fifth Lok Sabha)

<u>Page</u>	<u>Para</u>	<u>Line</u>	<u>Correction</u>
8	29	6	<u>After</u> 'was' <u>add</u> 'as'
10	36	16	<u>For</u> 'it' <u>read</u> 'fit'
10	33	26	<u>For</u> 'were' <u>read</u> 'where'
11	39	6	<u>For</u> 'Cast,' <u>read</u> 'Caste'

C O N T E N T S

	PAGE
COMPOSITION OF THE COMMITTEE	(iii)
INTRODUCTION	(v)
REPORT—	
Introductory	1
Date of application of Reservation orders	1
Application of reservation orders to isolated posts	2
Recruitment Procedure	2
Selection Board	3
Recruitment Rules	4
Cadre and Non-Cadre posts	4
Liaison Officer	5
Rosters	5
Representation of Scheduled Castes and Scheduled Tribes	6
Dereservation	12
Promotions	12
Recommendation/Observations of the Committee	12

APPENDICES

I. Statement showing the total number of employees in the Directorate of Health Services in each category of posts (Except cadre posts) and the number of Scheduled Castes and Scheduled Tribes among them as on 1-7-1975	16
II. Statement showing the total number of employees in each of posts (excluding cadre posts) and the number of Scheduled Castes and Scheduled Tribes among them as on 1-7-1975	18
III. Statement showing the total number of employees in each category of posts and the number of Scheduled Castes and Scheduled Tribes among them	20
IV. Statement showing the recruitments made during the years 1972, 1973, 1974 and 1975 and the Scheduled Castes and Scheduled Tribes among them separately in respect of each category of posts (except cadre posts) for which separate rosters are required to be maintained, in the Directorate of Health Services, Delhi Administration	21
V. Statement showing the recruitments made during the years 1972, 1973, 1974 and 1975 and the Scheduled Castes and Scheduled Tribes among them separately in respect of each category of post in the Department of Family Planning	26
VI. Statement showing the recruitments made during the years 1972, 1973, 1974 and 1975 and the Scheduled Castes and Scheduled Tribes amongst them separately in respect of each category of posts in the Irwin Hospital	28

301.43A

	PAGE
VII. Statement showing the number of reserved vacancies filled by Scheduled Castes and Scheduled Tribes in the Directorate of Health Services	31
VIII. Statement showing the number of reserved vacancies filled by members of Scheduled Castes and Scheduled Tribes in the Directorate of Family Planning	33
IX. Statement showing the number of reserved vacancies filled by members of Scheduled Castes and Scheduled Tribes in Irwin Hospital, New Delhi	34
X. Statement showing the promotions made in each category of posts (except cadre posts) during the year 1972, 1973, 1974 and 1975 in the Directorate of Health Services, Delhi Administration	36
XI. Statement showing the promotions made in each category of posts (except cadre posts) during the years 1972, 1973, 1974 and 1975 in the Directorate of Family Planning	38
XII. Statement showing recruitment/promotion made of the Scheduled Caste and Scheduled Tribe candidates during the years 1973, 1974 and 1975 in Irwin Hospital	39

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES
AND SCHEDULED TRIBES (1976-77)

Shri Nihar Laskar—*Chairman*

MEMBERS

Lok Sabha

2. Shri Chhatrapati Ambesh
3. Shri Onkar Lal Berwa
4. Shri B. S. Bhaura
5. Shri M. Bheeshmadev
6. Shri A. M. Chellachami
7. Shri Chhotey Lal
8. Shri Chhutton Lal
9. Shri D. Deb
10. Shri C. T. Dhandapani
11. Shri Subodh Hansda
12. Shri N. E. Horo
13. Shri Kumar Majhi
14. Shri Bhagatram Rajaram Manhar
15. Shri M. S. Purty
16. Shri Ram Hedao
17. Shri Umed Singh Rathia
18. Shri Shankar Dev
19. Shri T. Sohan Lal
20. Shri Tula Ram.

Rajya Sabha

21. Shri Krishna Bahadur Chettri
22. Shri Shyamlal Gupta
23. Prof. N. M. Kamble
24. Shri N. H. Kumbhare
25. Shri Yogendra Makwana

26. Shri Parbhu Singh
27. Shri V. C. Kesava Rao
28. Shri Leonard Soloman Saring
29. Shri Mahendra Bahadur Singh
30. Shri V. V. Swaminathan

SECRETARIAT

1. Shri B. K. Mukherjee—*Chief Legislative Committee Officer.*
2. Shri H. L. Malhotra—*Senior Legislative Committee Officer.*

INTRODUCTION

1, the Chairman, Committee on the Welfare of Scheduled Castes and Scheduled Tribes, having been authorised by the Committee to submit the Report on their behalf, present their Fifty-ninth Report on the Ministry of Home Affairs—Reservations for, and Employment of, Scheduled Castes and Scheduled Tribes, in Irwin Hospital and Department of Family Planning and Health Services, Delhi Administration.

2. The Committee on the Welfare of Scheduled Castes and Scheduled Tribes took the evidence of the representatives of the Ministry of Home Affairs and of Delhi Administration on the 16th June, 1976. The Committee wish to express their thanks to the Officers of the Ministry of Home Affairs and Delhi Administration for placing before the Committee material and information they wanted in connection with the examination of the subject.

3. The Report was considered and adopted by the Committee on the 17th September, 1976.

NEW DELHI;
October 28, 1976

Kartika 6, 1898 (Saka)

NIHAR LASKAR,
Chairman,
Committee on the Welfare of
Scheduled Castes and Scheduled Tribes.

REPORT

Introductory

The two Directorate of Health Services and Family Planning as also the Irwin Hospital are among the thirty-six Departments/offices under the administrative control of Delhi Administration.

2. The Heads of these Departments are responsible for personnel administrative and service matters relating to employees in their organisations. They function under the overall supervision and control of the Chief Secretary, Delhi Administration.

Date of application of Reservation Orders

3. The Committee have been informed that the reservation orders for Scheduled Castes and Scheduled Tribes came into force in the Directorate of Health Services in August, 1970. Asked why the reservation orders were made applicable in the Directorate of Health Services as late as August, 1970, the Chief Secretary of the Delhi Administration has stated during evidence that the personnel management in the Delhi Administration was not properly organised prior to 1970. Certain steps were taken to streamline the personnel management in the Delhi Administration by constituting common cadres like the clerks, etc., and also on the executive side. So, from that date, the implementation of reservation orders in favour of Scheduled Castes and Scheduled Tribes received better attention. He has further stated during evidence that from the records of the Directorate of Health Services, it was difficult to say what was being done prior to 1970.

4. So far as the Department of Family Planning is concerned, the Committee have been informed that the reservation orders in favour of Scheduled Castes/Tribes came into force from the date of inception of the Department of Family Planning in the year 1966 in respect of Class IV posts and from the 1st January, 1972 in respect of all Class III posts.

5. So far as Irwin Hospital is concerned, it has been stated that reservation orders in favour of Scheduled Castes and Scheduled Tribes come into force in 1950 but the rosters were being maintained since 1968.

Application of reservation orders to isolated posts

6. Attention of the officers of the Delhi Administration was drawn during evidence to the two posts of Assistant Drug Controller in the Directorate of Health Services and it was asked whether those posts were subject to reservations for Scheduled Castes and Scheduled Tribes. The Secretary of the Health Department has stated that reservations applied to all direct recruitment posts. Those posts had been filled through Union Public Service Commission. The Director of Health Services added that one of those posts was created in 1970. It was filled through departmental promotion. The second post was created in 1973. Those were two isolated posts created at different times. Asked whether the Union Public Service Commission was informed that the posts were reserved for Scheduled Castes and Scheduled Tribes, the Chief Secretary, Delhi Administration, stated that this matter would be looked into in detail.

Recruitment Procedure

7. It has been stated in a note furnished to the Committee that recruitment to all Class III posts under the Directorate of Health Services and other medical institutions under Delhi Administration—other than cadre posts—is made through Employment Exchange. If Employment Exchange is unable to sponsor the required number of candidates, then advertisements in the press are issued. Recruitment to all Class IV posts in the various medical institutions under Delhi Administration, including Directorate of Health Services is made by the respective heads of offices through the Employment Exchange. In the Directorate of Health Services, recruitment to Class IV posts has been centralised in the various institutions under the Directorate with effect from 1st April, 1976.

8. So far as the recruitment to Class III posts in the Department of Family Planning is concerned, it has been stated in a note furnished to the Committee that recruitment to all Class III non-cadre posts is made by the Staff Selection Committee constituted by the Delhi Administration for the Department of Family Planning from amongst the candidates sponsored by the Employment Exchange.

9. In the Irwin Hospital, recruitment to Class I and Class II (C.H.S. Cadre posts) is made by the Ministry of Health and Family Planning and to Class II posts by the Delhi Administration. The recruitment to Class III and IV posts is made from amongst the candidates sponsored by the Employment Exchange or by promotion.

from amongst the eligible employees of the Medical Institutions.

Selection Board

10. In a note furnished to the Committee by the Directorate of Health Service, the composition of the Recruitment/Selection Board has been stated to be as follows:—

- | | |
|---|----------|
| (i) Secretary (Medical) | Chairman |
| (ii) Director, Maulana Azad Medical College | Member |
| (iii) Director, Health Services | Member |
| (iv) Deputy Director, Education | Member |
| (v) Deputy Secretary or Under Secretary, Services | Member |
- [For posts maximum of which do not exceed Rs. 700 (Revised).]
- Or
- | | |
|---------------------------|--------|
| Under Secretary (Medical) | Member |
|---------------------------|--------|
- [For the posts maximum of which does not exceed Rs. 700 (Revised).]

11. In the Department of Family Planning, the composition of the Recruitment/Selection Board has been stated to be as follows:—

- | | |
|--|----------|
| (i) Secretary (Medical) | Chairman |
| (ii) Director, Health Services | Member |
| (iii) Deputy Director, Education | Member |
| (iv) Deputy Secretary or Under Secretary, Services | Member |
- [For posts maximum of which exceeds Rs. 700 (Revised).]
- Or
- | | |
|---------------------------|--------|
| Under Secretary (Medical) | Member |
|---------------------------|--------|
- [For the posts maximum of which does not exceed Rs. 700 (Revised).]

12. The composition of Recruitment/Selection Board in the Irwin Hospital has been stated to be the same as in the case of the Directorate of Health Services.

13. It has been stated that one Officer of the level of Under Secretary belonging to Scheduled Castes/Tribes is associated with the Recruitment/Selection Board for filling of the reserved vacancies in the case of all the three organisations, viz., Directorate of Health Services, Department of Family Planning and Irwin Hospital.

Recruitment Rules

14. The Committee have been informed during evidence by the Additional Secretary, Ministry of Home Affairs, that if the qualifications for posts under different Departments were the same, the recruitment rules for these posts should also be the same. He has further stated that:—

“There are so many Departments. There may be Pharmacists under the Health Services, as also elsewhere. Things have to be co-ordinated. This can be done only by the Services Department. In one case, rules were framed five years ago. There has to be a concerted effort; and we should try to have a common cadre. It will have to be done by the Government. It cannot be done overnight. Constant efforts are being made to improve upon the situation. Here also, having a common cadre can be considered. It will take time. The existing persons have to be pooled together and a common seniority should be there. Another point is, if there is percentage for Scheduled Castes and Scheduled Tribes in the direct recruitment, they should get opportunities of coming to that grade earlier than at present. That is also a very important thing. We have to look at the various cadre balances. There is also the question whether you can afford to make direct recruitment for all posts. So, no generalization is possible. If there is any particular case, we will look into it. This exercise is going on and it should continue. It is not part of the particular deficiency, but it is part of the general administrative reforms.

Cadre and Non-Cadre Posts

15. Asked to explain the distinction between cadre and non-cadre posts, the Chief Secretary, Delhi Administration, has stated during evidence that:—

“We have a common ministerial cadre in which we have two wings—executive and ministerial side. In the executive side, we have sub-inspectors, inspectors, chief inspectors and similar posts in various departments. In the Ministry side, we have LDCs, UDCs, Assistants, Superintendents etc. These cadres are common to all the departments for recruitment, promotion, etc. All other posts are non-cadre posts. Then, those posts which are not

centrally controlled are also non-cadre posts. This is the broad distinction."

16. The representative of the Ministry of Health and Family Planning has stated during evidence that the posts like Director of Health Services and Additional Director of Health Services and Medical Officers were borne in the Central Health Service cadre. Recruitment for these posts was done through the U.P.S.C. who followed the percentages of reservations in favour of Scheduled Castes and Scheduled Tribes.

Grouping of Posts

17. Asked about the basis for grouping of certain posts by the Department of Family Planning, the Director of Health Services has stated during evidence that where the posts were inter-changeable and the qualifications and the scales were the same, such posts were grouped together, e.g. Class III posts had been classified into two groups. Category I consisted of posts with a maximum scale of Rs. 600 and above and category II consisted of posts with a maximum scale below Rs. 600. Most of these were technical posts, e.g. photographer, artist, public health nurse etc., and they required different technical qualifications for recruitment but grouping of these posts had been done to give representation to Scheduled Castes and Scheduled Tribes in those posts. If these posts were not grouped together and recruitment was made to one or two posts which fell vacant at a particular time, probably no Scheduled Caste or Scheduled Tribe candidate could be recruited. So, by grouping of these posts, the representation for Scheduled Castes and Scheduled Tribes had increased.

Liaison Officer

18. The Committee have been informed in a note furnished to the Committee that a Liaison Officer has been appointed in the Directorate General of Health Services, Department of Family Planning and Irwin Hospital. The Liaison Officer keeps a watch on the interests of Scheduled Caste and Scheduled Tribe employees and also ensures that there is a proper representation of Scheduled Caste/Tribe employees in all categories of posts. He also checks the rosters.

Rosters

19. The Committee have been informed in a note furnished to the Committee that rosters are being maintained by the Directo-

rate General of Health Services, Department of Family Planning and Irwin Hospital. The rosters were last checked by the respective Liaison Officers of Directorate General of Health Services on the 1st June, 1976, Department of Family Planning on the 24th December, 1975 and Irwin Hospital on the 3rd January, 1976. It has also been stated that rosters are checked as and when selections are made.

Representation of Scheduled Castes and Scheduled Tribes

20. Statements showing the total number of employees in the Directorate of Health Services, Department of Family Planning and Irwin Hospital as on 1st July, 1975, and the number of Scheduled Castes and Scheduled Tribes among them, as furnished to the Committee by these organisations, may be seen at Appendices I, II and III.

21. Statements showing the recruitments made during the years 1972, 1973, 1974 and 1975, and the number of Scheduled Castes and Scheduled Tribes among them, in respect of Directorate of Health Services, Department of Family Planning and Irwin Hospital, as furnished to the Committee, may be seen at Appendices IV, V and VI. Statements showing the number of reserved vacancies filled during the year 1975 in these organisations may also be seen at Appendices VII, VIII and IX.

22. From the statements referred to in para 20 above, it may be seen that in the Directorate of Health Services, there is not a single Scheduled Caste/Tribe in Class I; there is only one Scheduled Caste out of a total of 13 employees in Class II; only 11 Scheduled Castes and 2 Scheduled Tribes out of a total of 291 employees in Class III; and only 76 Scheduled Castes and 13 Scheduled Tribes out of a total of 310 employees in Class IV. So far as Department of Family Planning is concerned, there is not a single Scheduled Caste/Tribe in Class I and Class II; there are only 5 Scheduled Castes and one Scheduled Tribe out of total of 43 employees in Class III; and there are only three Scheduled Castes out of a total of 12 employees in Class IV. In the Irwin Hospital, there is not a single Scheduled Caste/Tribe in Class I and Class II; there are only 19 Scheduled Castes and 2 Scheduled Tribes out of a total of 670 employees in Class III; and only 149 Scheduled Castes and 8 Scheduled Tribes out of a total of 602 employees in Class IV.

23. Explaining the reasons for shortfall in the employment of Scheduled Castes and Scheduled Tribes against their reserved quotas

it has been stated in a note furnished to the Committee by the Directorate of Health Services that the backlog is in respect of Class II and class III Technical|Para-Medical posts. Class II posts of Drugs Inspector are filled through U.P.S.C. At present 11 posts are vacant and Administration is taking action to fill in the posts according to the roster when the backlog will be removed.

24. Regarding backlog in Class III Para-Medical posts, it is due to the fact that enough candidates in these categories are not available. However, the shortfall is filled on purely emergent basis to run the dispensaries|hospitals and these will be filled on regular basis only from the reserve category candidates for which the posts are being again advertised. The backlog in Class IV posts has since been removed.

25. So far as the shortfalls in the Department of Family Planning are concerned, it has been stated in a note furnished to the Committee that there is backlog of two Scheduled Castes and one Scheduled Tribe in Category-I class III. This backlog is prior to 1-1-1972 when appointments were being made at Maulana Azad Medical College.

26. In Category II, Class III posts, there is backlog of 2 Scheduled Castes and one Scheduled Tribe and 3 posts are vacant. The Employment Exchange has been requested to sponsor candidates for these posts. On receipt of candidates from the Employment Exchange, the posts will be filled and the shortfall made good.

27. So far as the Irwin Hospital is concerned, it has been stated in a note furnished to the Committee that the shortfall in the matter of recruitment is mainly in the Technical staff and the Nursing staff of the Hospital.

28. Asked whether the Directorate of Health Services proposed to hold *ad hoc* recruitment, especially to recruit Scheduled Caste and Scheduled Tribe candidates to make good the shortfall, the Director of Health Services has stated during evidence that since the Scheduled Caste and Scheduled Tribe candidates are not available, the question of *ad hoc* recruitment at this stage does not arise. However, every effort is being made to fill all the reserved posts. The posts are advertised in the press. These posts are mainly technical posts, e.g., pharmacists, auxiliary nurses, laboratory assistants, etc. Even the Employment Exchange could not sponsor suitable Scheduled Caste and Scheduled Tribe candidates for these posts. Efforts to fill these posts from ex-service personnel have also failed. These posts will be advertised in 1976 again.

29. Asked why the Employment Exchange was not able to sponsor the requisite number of candidates for these posts, the representative of the Directorate General of Employment and Training has stated during evidence that the number of Scheduled Castes and Scheduled Tribes registered with the Employment Exchange in Delhi as on the 31st December, 1975, was follows:—

Educated candidates	No. on Live Register	
	Scheduled Castes	Scheduled Tribes
Matriculates	6,354	572
Persons who passed Higher Secondary (including Intermediates/ Under Graduates)	4,193	68
Graduates	1,601	41
Post Graduates	181	6
	<u>12,329</u>	<u>687</u>

30. Explaining the procedure for sponsoring candidates for employment, the representative of the Directorate of Employment and Training has stated during evidence that if the vacancies are notified to the local Employment Exchange under the Employment Exchanges (Compulsory Notification of Vacancies) Act or under executive instructions of the Ministry of Home Affairs and if the local Employment Exchange is not able to sponsor suitable candidates, then, with the permission of the employer, these vacancies are circulated to other Exchanges. If even then, suitable candidates are not available, vacancies are advertised in the Press through the Central Employment Exchanges on behalf of the employer to get the candidates.

31. The representative of the Directorate of Employment and Training has further stated during evidence that:—

“If the vacancies are notified to the Employment Exchanges and if reservations are not mentioned in the requisitions sent to us, then the Employment Exchanges throughout the country have been instructed to return such requisitions of the employers saying that the existing instructions required the mentioning of reservation for the Scheduled Castes and Scheduled Tribes, etc. in the requisition. In spite of our wider circulation of reserved vacancies among

the Employment Exchanges, we are unable to get suitable Scheduled Caste and Scheduled Tribe applicants then the vacancies are, with the prior consent of the employer, advertised in important papers. As you must have noticed from several newspapers, just like the U.P.S.C. these advertisements are also issued in all important Papers through out the country in consultation with the DAVP. Now, in the *Employment News* which is being published by the Ministry of Information and Broadcasting these advertisements also appear”.

32. The Additional Secretary, Ministry of Home Affairs, stated during evidence that the representative of the Directorate of Employment and Training has given the information according to qualifications of matriculation etc. The posts available in the Directorate of Health Services etc., require some sort of special qualifications.

33. The Director of Health Services has added that in 1973, the Directorate of Health Services had advertised in newspapers for 23 posts of Pharmacists reserved for Scheduled Castes and Scheduled Tribes and 13 posts reserved for ex-servicemen. The Employment Exchange had not sponsored any candidate as these posts required technical qualifications.

34. Explaining difficulties in getting Scheduled Caste and Scheduled Tribe candidates for the posts of Nurses, the Director of Health Services has stated that for the posts of nurses, the candidates should hold a diploma certificate in nursing which is a three years' course. The Secretary of the Health Department has stated that even in the School of Nursing attached with the Irwin Hospital, it was found very difficult to get candidates from Scheduled Castes and Scheduled Tribes for giving training in Mid-wifery. The posts were advertised in All India newspapers and copies of the advertisements were sent to the Scheduled Castes and Scheduled Tribes Associations in Ambedkar Bhavan and Kingsway Camp. However, in July, 1975, as against 100 seats in the School of Nursing, only eight Scheduled Caste and Tribe candidates were available.

35. Asked what qualifications were required for the post of Laboratory Assistant, the Committee have been informed during evidence that there is a two years' course on laboratory technology. Maulana Azad Medical College is training candidates for this post and giving a diploma for that. Similarly, for the post of pharmacist, Delhi School of Pharmacy is giving training.

36. So far as the Irwin Hospital is concerned, the Chief Secretary of the Delhi Administration has suggested during evidence that wherever training institutions have been set up, a larger reservation

should be provided for Scheduled Castes and Scheduled Tribes and efforts should be made to fill all the reserved seats in those institutions so that more and more Scheduled Caste/Tribe candidates could be trained for employment in the technical categories. The Medical Superintendent of the Irwin Hospital has stated during evidence that in the Irwin Hospital a proposal has been made to recruit certain Scheduled Castes and Scheduled Tribes in Class IV posts against technical categories and then give them in-service training. He has added:

“In the hospitals particularly there will be isolated posts. For example, take the Eye Department. There we have some isolated posts and similar posts are there in other Departments also. What we propose to do is to train the Class IV staff who are reasonably qualified and give them *ad hoc* appointments in technical posts and train them up and when they are found fit, they will be given regular appointments”.

37. In reply to a question, the Medical Superintendent, Irwin Hospital, has stated during evidence that Class III posts are not adequately manned by Scheduled Castes. But there is quite a large number of Scheduled Castes in Class IV categories. So, necessary training has been arranged to give them *ad hoc* appointment against Class III posts.

38. So far as posts of nurses are concerned, the Medical Superintendent of Irwin Hospital has stated during evidence:

“We have got a Nursing School where we recruit about 60 candidates—30 per session and we have two sessions a year. In the last three recruitments, we have made very special efforts to get Scheduled Caste candidates. We have got press cuttings here. We specifically mention that they are reserved for Scheduled Caste and Scheduled Tribe candidates. Take for example, the July 1975 recruitment. We got applications from eight Scheduled Caste candidates and selected five but only one joined.”

39. In reply to another question, the Medical Superintendent of the Irwin Hospital has stated that admissions to the Nursing School were made in July, 1975 and January, 1976. In January, 1976, six Scheduled Caste candidates were selected but only four of them joined. He has further stated that until now, admissions to the Nursing School are restricted to Delhi only. But now it has been pro-

posed to send advertisements to areas like Mizoram etc. also to get Scheduled Tribe candidates. The Chief Secretary, Delhi Administration, has stated that the Delhi Administration is prepared to consider Scheduled Caste and Scheduled Tribe candidates from outside the Union Territory of Delhi also. In those places, where the Scheduled Cast vacancies are not filled up because Scheduled Caste candidates are not available in Delhi, then Scheduled Caste candidates should be recruited from outside also.

40. Asked whether the capacity of the Nursing School, which is 30 a year, could not be doubled, the Chief Secretary, Delhi Administration has stated during evidence:

“One possible solution to the problem could be that if the capacity of this training institution could be doubled then we can reserve another 50 per cent for the Scheduled Castes and Scheduled Tribes. But, then along with other schemes for the development, this too has to be considered. But, it will be a slightly difficult affair. Whether by doubling the capacity thereby increasing the seats substantially this could be solved or we have to start another school—this will have to be examined very carefully.”

41. The Additional Secretary, Ministry of Home Affairs, has stated during evidence that the position regarding representation of Scheduled Castes and Scheduled Tribes in the Directorate of Health Services, Department of Family Planning and Irwin Hospital, as shown in the statements already submitted to the Committee, has emerged over a number of years. There has been some improvement in the intake of Scheduled Castes and Scheduled Tribes over the last few years. But to fill all the reserved posts, more and more Scheduled Castes and Scheduled Tribes have to be taken in future recruitments.

The Chief Secretary, Delhi Administration, has added—

“We are very conscious that definite improvement should be made. But if you look at the picture of the Delhi Administration, it will present a picture of progressive improvement. There may be lapses here and there, but we are trying our utmost to comply with the instructions regarding representation for Scheduled Castes and Scheduled Tribes. Of course, we are conscious of the fact that improvements are possible.”

Dereservation

42. The Committee have been informed in a note furnished to the Committee that in the Directorate of Health Services, Department of Family Planning and Irwin Hospital, no posts have been dereserved so far. The representative of the Department of Family Planning has stated during evidence that there are three vacancies reserved for Scheduled Castes and Scheduled Tribes and these posts have been kept vacant. Nobody has been appointed against these posts on a permanent basis. Whenever the exigencies of work so required, persons have been appointed against those posts on an *ad hoc* basis only. As soon as suitable Scheduled Caste and Scheduled Tribe candidates are available, they would be appointed on a regular basis.

Promotions

43. It has been stated in a written note furnished to the Committee that reservations in promotions have been provided in the Directorate of Health Services, Department of Family Planning and Irwin Hospital as per extant orders on the subject. Three statements showing the promotions made in the Directorate General of Health Services, Department of Family Planning and Irwin Hospital during the years 1972, 1973, 1974 and 1975, as furnished to the Committee, may be seen at Appendices X, XI and XII.

RECOMMENDATIONS/OBSERVATIONS OF THE COMMITTEE

44. The Committee are unhappy to note that reservation orders in favour of Scheduled Castes and Scheduled Tribes came into force in the Directorate of Health Services as late as August, 1970, thus depriving Scheduled Castes and Scheduled Tribes of their rightful claim of absorption in the said offices. They are all the more unhappy to note that the personnel management in the Delhi Administration was not properly organised prior to 1970. The Committee are surprised to learn from the Chief Secretary of Delhi Administration that from the records of Directorate of Health Services, it was difficult to say what was being done prior to 1970. The Committee also fail to understand as to why reservation orders were made applicable in the Department of Family Planning in respect of Class III posts with effect from January, 1972, whereas those orders were made applicable in respect of Class IV posts in 1966. The position in regard to the Irwin Hospital is no better. Whereas, the reservation orders in Irwin Hospital were made applicable in 1950, their implementation started only in 1968, when the maintenance of res-

ters was started. The Committee need hardly stress that reservation orders issued by the Ministry of Home Affairs/Department of Personnel should have been made applicable in the Directorate of Health Services, Department of Family planning and Irwin Hospital mutatis mutandis from the very inception of these offices. Responsibility for delay in the implementation of reservation orders should be fixed. The Delhi Administration should devise ways and means of recruitments for a large number of Scheduled Castes and Scheduled Tribes in these Departments since a good number of such candidates were deprived of their rightful claims on account of delayed implementation of reservation orders.

45. The Committee would like to point out that reservation orders in favour of Scheduled Castes and Scheduled Tribes are applicable in the case of isolated posts, which may be filled at different points of time. The recruitment to the isolated posts has to be made according to the position shown in the rosters, as per extant orders on the subject.

46. The Committee feel that if qualifications for a particular post under different Departments and other service conditions attached to that post are the same, the recruitment rules being observed by the concerned Departments should also be the same. The Committee would like the Government to review in detail the recruitment rules being observed by various Departments of the Delhi Administration and evolve a uniform procedure, wherever possible.

47. The Committee note that rosters are checked by the Liaison Officers of Directorate of Health Services, Department of Family Planning and Irwin Hospital as and when selections are made. The Committee attach great importance to the proper maintenance of rosters, as in their opinion, rosters are the mechanism by which the progress made in improving the representation of Scheduled Castes and Scheduled Tribes in an organisation could be assessed and effectively watched. The Committee, therefore, stress that rosters should be maintained properly, checked periodically by the Liaison Officers, and all the vacancies reserved for Scheduled Castes and Scheduled Tribes actually filled in and appointments made according to the points mentioned in the rosters.

48. The Committee are constrained to note the very meagre representation of Scheduled Castes and Scheduled Tribes in all categories of posts in the Directorate of Health Services, Department of Family Planning and Irwin Hospital. In view of the fact that reser-

ventions for Scheduled Castes and Scheduled Tribes have been provided in the technical/medical institutions in the country, and quite a large number of Scheduled Castes and Scheduled Tribes are passing out of these institutions every year, the argument advanced by Government that suitable Scheduled Caste and Scheduled Tribe candidates are not available to man the posts said to be technical in these three offices is untenable. Considering the heavy shortfalls, the Committee cannot help concluding that orders/instructions of the Ministry of Home Affairs/Department of Personnel were not properly implemented and adequate attention was not given to improve the situation by the Directorate of Health Services, Department of Family Planning and Irwin Hospital. The Committee need hardly point out that mere reservation of quotas for Scheduled Castes and Scheduled Tribes is not enough. What is needed is concerted action to fill all the reserved posts by Scheduled Castes and Scheduled Tribes and to make good the shortfalls in the various categories of posts in the earliest possible time. The Committee would, therefore, like to impress upon the Government/Delhi Administration to devise adequate checks to ensure the rigid application of relaxed standards by the Directorate of Health Services, Department of Family Planning and Irwin Hospital in the recruitment of Scheduled Castes and Scheduled Tribes. The Committee also recommend that special ad hoc recruitment to recruit exclusively Scheduled Caste and Scheduled Tribe candidates should immediately be resorted to so as to make good the shortfalls. They further suggest that if suitable Scheduled Caste and Scheduled Tribe candidates are not available for a particular post, they may be recruited for the next lower category of post, given intensive training and promoted to the next higher post, as has been suggested by the Medical Superintendent of the Irwin Hospital during evidence.

49. The Committee regret to note heavy shortfalls in the post of Nurses in the Directorate of Health Services and the medical institutions under it. The Committee suggest that all-out efforts should be made to fill all the seats reserved for Scheduled Castes and Scheduled Tribes in the School of Nursing attached with the Irwin Hospital so that enough number of candidates are available, to fill these posts.

50. The Committee are unhappy to learn that it has not been possible for the Employment Exchange to sponsor Scheduled Caste and Scheduled Tribe candidates possessing the requisite qualifications, as requisitioned by the Directorate of Health Services, Department of Family Planning and Irwin Hospital. The Committee suggest that these offices should intimate to the Central Employment

Exchange as also to other Employment Exchanges the type of candidates they require so that a separate list of candidates possessing the requisite qualifications could be maintained by the Employment Exchange. These offices should also keep in touch with various other technical/medical institutions in the Union Territory of Delhi and impress upon them to fill all the reserved seats by Scheduled Castes/Tribes and prepare them according to the requirements of these offices.

51. The Committee are unhappy to note that hardly any Scheduled Castes and Scheduled Tribes have been promoted in the Directorate of Health Services, Department of Family Planning and Irwin Hospital during each of the last four years. The Committee would expect that the reservations in promotions will be implemented effectively by these three offices.

NEW DELHI;

October 28, 1976

Kartika 6, 1898 (S)

NIHAR LASKAR,

Chairman,

Committee on the welfare of
Scheduled Castes and Scheduled Tribes.

APPENDIX I

Statement showing the total number of Employees in the Directorate of Health Services in each Category of Posts (Except Cadre Posts) and the number of Scheduled Castes and Scheduled Tribes among them as on 1-7-1975

Sl. No.	Category of Post	Total number of employees in position	Sch. Castes	Sch. Tribes	Percentage	
					Scheduled Castes	Scheduled Tribes
1	2	3	4	5	6	7
<i>Class-I</i>						
1.	Asstt. Drugs Controller	2				
2.	Sr. Psychologist	1				
3.	Principal.	1				
4.	Lecturer .	2				
<i>Class-II</i>						
1.	Drugs Inspector .	13	1		7.7	
2.	C.A.S. Grade-I (Dental) .	1				
3.	Matron	1				
4.	Psychiatrist-Social Worker .	1				
5.	Store & Purchase Supervisor	1				
<i>Class-III</i>						
1.	Asstt. Matron	1				
2.	Nursing Sister/Ward Master	14	1		7.14	
3.	Staff Nurse	59
4.	Auxilliary Nurse Midwife .	44	1	1	2.27	2.27
5.	Lab. Assistant	31	1	1	3.22	3.22
6.	Pharmacist	112	5		4.46	
7.	Lab. Technician	2				
8.	Operation Theatre Tech.	2				
9.	Post Mortem Tech.	3				
10.	Radiographer	3				
11.	Havaldar	2

1	2	3	4	5	6	7
12. Driver		10	3		30	..
13. Occupational Therapist .		1
14. Dental Mechanic		1			..	
15. Dietician		1			..	
16. Demonstrator		5			..	
<i>Class-IV</i>						
1. Dresser		49	16	3	32.65	6
2. Daftary		3	1	..	33.33	..
3. Peon		63	19	5	30.16	7.93
4. Peon-cum-Chowkidar		2	1		50	
5. Chowkidar		18	2	..	11.11	..
6. Head Cook		1	
7. Packer		1		
8. Tailor		1	
9. Masalchi		3	1		33.33	
10. Mali		1	1		100	
11. Mali-cum-Chowkidar		1	1		100	
12. Darban-cum-Chowkidar		1	1	..	100	..
13. Cleaner		1	..	1	..	100
14. Cook		15	1		6.66	..
15. Bearer/Stretche Bearer		5	3		60	..
16. Barber		2
17. Mate		10	1	..	10	..
18. Mazdoor		9	3	1	33.33	11.11
19. Occupational Therapist Attendant		2				
20. Occupational Therapy Assistant		1	1		100	
21. Aya		28	1		3.57	
22. Nursing Orderly/Ward Attendant/Ward Boys		87	21	3	24.14	3.43
23. Ambulance Attendant		4	1		25	
24. Store Khalasi		2	1		50	
25. Sweeper/Sweeper-cum-Chowkidar		189	189	..	100	..

Appendix II

Statement showing the total number of employees in each category of posts (excluding cadre posts) and the number of Scheduled Castes and Scheduled Tribes among them as on 1-7-1975

DEPARTMENT OF FAMILY PLANNING

Sl. No.	Category of posts	Total No. of Employees in position No.	Scheduled Caste	Scheduled Tribe	Percentage		Remarks
					S.C.	S.T.	
1	2	3	4	5	6	7	8

CLASS I

NIL

CLASS II

These are two isolated posts. The post of Health Educator was filled in 1971. The Publicity-cum-Education Officer was appointed through U.P.S.C. in 1974.

Health Educator 1
Publicity-cum-Education Officer 1

CLASS III

Category-I

Health Education Extn. Officer.
Social Science Instructor
Public Health Nurse Instructor
Technical Asst./Extension Educator/
Social Worker
Artist-cum-Photographer

12

84%

Prior to 1-1-72, selection/apptt. was being made by the MAM College. This Deptt. started making apptts. sinc. 1-1-72. Since then 4 vacancies occurred (including one post subsequently discontinued. 3 persons were appointed including one Sch. Caste. The remaining one post has been reserved for Scheduled Tribe.

	1	2	3	4	5	6	7
CLASS III							
<i>Category II</i>							
1	Field Workers/A.N.Ms.	.	31	4*	1	13%	3%
2	Driver-cum-Mechanic	.	}				
3	Artist-cum-Draftsman	.					
4	Projectionist	.					
		.					
CLASS IV							
1	Peon/Cleaner etc.	.	12	3		25%	
2	Sweepers	.	2	2		100%	..

The Directorate of Family Planning started selection of candidates w.e.f. 1-1-72. Since then, 23 vacancies occurred of which 21 vacancies are filled. Against these 21 persons were appointed which include 3 Sch. Castes and one Sch. Tribe. The remaining two posts have been reserved, one for Sch. Caste and the other for Sch. Tribe.

*One post is held by a Scheduled Caste candidate prior to 1-1-1972.

APPENDIX III

Statement showing the total number of employees in each Category of posts and the number of Scheduled Castes and Scheduled Tribes amongst them.

As on 1st July, 1975

Name of the Department—*Irwin Hospital, New Delhi*

Category of posts	Total number of employees			Percentage	
	In position	Scheduled		Scheduled	
		Caste	Tribe	Caste	Tribe
1. Class I Officers					
Medical Officers	39 (All posts are of C.H.S. Cadre)				
2. Class II Officers					
Medical Officers	11 (All posts are of C.H.S. Cadre)				
Accounts Officer	1 (Post filled by deputation)				
Superintendent Nursing Services—1 Post	}	4	..		
Dy. Nursing Supdt. — 1 Post					
Medical Social Worker — 1 Post					
Chief Analyst—1 Post					
3. Class III Posts					
Nurses	497	2	1	0.4%	0.2%
Technicians, Laboratory & allied staff.	173	17	1	0.83%	0.58%
4. Class IV Staff					
Class IV (other than Sweepers).	602	149	8	24.46%	1.33%
Sweepers	345	345	..	100%	..

N.B.—This statement does not include information regarding ministerial posts (Grade I, II, III & IV) and stenographers, etc. for which rosters are maintained by Delhi Administration so also of the tenure posts of senior Residents and Junior Residents and training posts of Student Nurses.

APPENDIX IV

Statement showing the recruitments made during the years 1972, 1973, 1974, and 1975 and the Scheduled Castes and Scheduled Tribes among them separately in respect of each category of Posts (Except Cadre Posts) for which separate Rosters are required to be maintained, in the Directorate of Health Services: Delhi Administration : New Delhi-110001

Name of the Deptt.	Category of Post	Total No. of vacancies occurred	Total No. of vacancies actually filled	No. reserved for S.C.		No. reserved for S.T.		No. reserved during year from previous year	No. of S.C. appointed	No. of S.T. appointed	No. of S.C. carried forward	No. of S.T. carried forward	
				Carried during year from previous year	Reserved during year	Carried during year from previous year	Reserved during year						
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1972													
Directorate of Health Services	Class II Drugs Inspector	8	..	1	..	1	1	..
	Class III Pharmacist	83	47	6	8	14	2	4	6	1	..	13	6
	Staff Nurse	38	14	4	2	6	2	1	3	6	3
	Lab. Asstt.	26	15	1	2	3	..	1	1	3	1
	A.N.M.	24	18	2	3	5	1	1	2	5	2
	Post-mort m Tech.	5	3	..	1	1	1	..
	Nursing Sister	4	2	..	1	1	1	..
	Radiographer	1	1	..	1	1	1	..
	Lab. Tech.	2	2	..	1	1	1	..

	1	2	3	4	5	6	7	8	9	10	11	12	13	14
Operation Theatre Technician . . .			1	1					..					
<i>Class IV</i>														
Dresser . . .			23	21	1	4	5	1	2	3	5	3	..	
Peon . . .			29	29		7	7	1	2	3	6	3	1	
Mazdoor . . .			3	3		1	1				1	..		
Mate . . .			3	3		1	1		1			
Nursing Orderly . . .			5	4		..		1	1	1	1	1		
1973														
<i>Class I</i>														
Assistant Drugs Controller . . .														
<i>Class II</i>														
Drugs Inspector . . .			10	6	1	1	2		1	1	1	1	1	1
<i>Class III</i>														
Pharmacist . . .			56	39	13	3	16	6	1	7	1		15	7
Staff Nurse . . .			24	4	6	1	7	3		3			7	3
Laboratory Assistant . . .			14	10	3	3	6	1	2	3	1		5	3
A.N.M. . . .			7	6	5	2	7	2	1	3			7	3
Post-mortem Technician . . .			2	..	1		1		1	1	1		1	1
Nursing Sister . . .			2	2	1		1	1	1	1	1		1	1

Radiographer	1	1	1	1	1	1	..
Dental Hygienist/ Dental Mechanic	2	1	1	1	1
<i>Class IV</i>							
Dressers	3	2	1	1	1
Peon	2	2	1	1	2	2	..

1974

Class II

Drug Inspector	4	2	1	1	1	1	1	1
----------------	---	---	---	---	---	---	---	---

Class III

Pharmacist	48	22	15	4	19	7	1	8	19	8
Staff Nurse	17	11	7	7	7	3	1	4	7	4
Laboratory Assistant	13	2	5	2	7	3	3	3	6	3
A.N.M.	9	6	7	7	7	3	3	3	7	3
Post Mortem Technician	2		1	1	1	1	1	1	1	1
Nursing Sister			1	1	1	1	1	1	1	1
Radiographer			1	1	1	1	1	1	1	1
Laboratory Technician			1	1	1	1	1	1	1	1

	1	2	3	4	5	6	7	8	9	10	11	12	13	14
Dental Hygienist .			1	..	1	..	1	1	..
Demonstrator.			5	5	1	1	1	1	1	1	1	..	1	1
Librarian .			1	1									..	
<i>Class IV</i>														
Dresser			5	3				1	1	2				2
Cook . . .			2	2	1		1				1			
Nursing			4	4	1		1				1	..		
<i>Class I</i>							1975							
Dy. Drugs Controller			1											
Assistant Drugs Controller			1	1										..
<i>Class II</i>														
Drugs Inspectors			11		1		1	1		1			1	1
Store Purchase Supervisor			1	1										
<i>Class III</i>														
Pharmacist			72	63	19	4	23	8	2	10	4		19	10
Staff Nurse			22	22	7	1	8	4	..	4		..	8	4
Laboratory Assistant			11	3	6		6	3		3	6	3

A. N. M.	3	3	7	3	7	3	3	1	1	6	2
Post Mortum Tech.	I	I	I	I	I	I	I	I	I
Nursing Sister	3	I	I	I	I	I	I	I	I	I	I
Radiographer			I			..				I	
Laboratory Technician	..		I	I	I	I				I	
Dental Hygienist/ Mechanic	I		I	..	I			I	
Demonstrator			I	I	I	I	I			I	
Occupational Therapist/ Physiotherapist CLS	2	2									
<i>Class IV</i>											
Dresser/Dayary	10	7	3	3	2	2	I	3	3		3
Peon	5	5		2	2	2		
Nursing Orderly	9	9	4	4	4	I	I	I	4	I	
Masalchi	2	2	..	I	I	I

APPENDIX V

Statement showing the recruitments made during the year 1972 and the Scheduled Castes and Scheduled Tribes among them separately in respect of each category of posts (excluding cadre posts) for which separate rosters are required to be maintained.

Category of post	Total No. of vacancies occurred	Total No. of vacancies actually filled	No. reserved for SC			No. reserved for ST			No. of SC appointed	No. of ST appointed	No. of SC carried forward	No. of ST carried forward
			Carried forward from previous year	Reserved during the year	Total	Carried forward from previous year	Reserved during the year	Total				
1	2	3	4	5	6	7	8	9	10	11	12	13

26

1972

Department of Family Planning

Class II

Class III

Category I
Tech. Asst. }
H.E.E.O

Category II

Field Workers

Class IV

Class III

Category-I (i) Extn.
Educator H.E.E.O.

1972

1973

1

2

13

2

1

2

1

2

1

2

3

4

3

1

4

2

1

3

1

2

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

2

3

1

1

APPENDIX VI

Statement showing the recruitment made during the year 1972, 1973, 1974 and 1975 and the Scheduled Castes and Schedule Tribes amongst them separately in respect of each category of posts for which separate rosters are required to be maintained.

Name of the Department : IRWIN HOSPITAL, NEW DELHI

S.No.	Category of posts	Total number of vacancies actually filled	No. of reserved for SC		No. of reserved for ST		No. of SC appointed	No. of ST appointed	No. of SC C/F	No. of ST C/F			
			Carried forward from previous year	Total	Carried forward from previous year	Total							
1	2	3	4	5	6	7	8	9	10	11	12	13	14

Year 1972

1. *Class I Officers*
Medical Officers
(All posts are of C.H.S. cadre and filled by the Ministry of Health/F.P./U.P.S.C.)

2. *Class II Officers*
Medical Officers & other
Gazetted Officers.
(All posts are filled either by Ministry of Health & Family Planning from C.H.S. Cadre/by the U.P.S.C./
Delhi Administration, Delhi)

3. *Class III Posts*

(i) Nurses	114	54	81	9	90	33	4	37	90	37	
(ii) Technician, Laboratory & allied staff	52	9	19	4	23	7	1	8	2	21	8

4. Class IV Posts																				
(i) Class IV (other than sweepers)	54	10	2	2	6	1	7	5	1+1 (SC)	5										
(ii) Sweepers	29	4						4										

Year 1973

1. Class I Officers Medical Officers. (All posts are filled by the Ministry of Health and Family Planning from CHS cadre).

2. Class II Officers Medical Officers & other Gazetted Officers. (All posts are either filled by the Ministry of Health and Family Planning from CHS Cadre/U.P.S.C./Delhi Administration, Delhi).

3. Class III posts

(i) Nurses	66	59	90	10	100	37	5	42	100	42
(ii) Technicians, Laboratory & Allied Staff	14	32	21	6	27	8	4	12	23	12

4. Class IV posts

(i) Class IV (other than sweepers)	28	63	11	11	5	5	10	16	1+3 (SC)	6
(ii) sweepers	20	26						

Year 1974

1. Class I Officers Medical Officers. (All posts are filled by the Ministry of Health and Family Planning from CHS cadre).

1 2 3 4 5 6 7 8 9 10 11 12 13 14

2. *Class II Officers*
 Medical Officers & others Gaz. Administration, Delhi
 (All posts are either filled by the Ministry of Health and Family Planning from CHS cadre/U.P.S.C./Delhi)

3. *Class III Posts*
 (i) Nurses 68 129 100 20 120 42 10 52 1 .. 119 52
 (ii) Technicians, Laboratory & Allied Staff. 10 14 23 1 24 12 1 13 .. 1 24 12

4. *Class IV Posts*
 (i) Class IV (Other than Sweepers) 46 50 8 8 6 4 10 18 2(SC) 8
 (ii) Sweepers 10 4 4

Year 1975

1. *Class I Officers*
 Medical Officers
 (All posts are filled by the Ministry of Health and Family Planning from CHS Cadre).

2. *Class II Officers*
 Medical Officers & others Gazetted Officers.
 (All posts are either filled by the Ministry of Health and Family Planning from C.H.S. cadre/U.P.S.C./Delhi Administration, Delhi).

3. *Class III Posts*
 (i) Nurses 79 105 119 17 136 52 8 60 1 135 60
 (ii) Technicians, Laboratory & Allied Staff. 4 12 24 3 27 12 12 12 27 12

4. *Class IV Posts*
 (i) Class IV (Other than Sweepers) 18 20 4 4 8 1 9 6 4+2(SC) 3
 (ii) Sweepers 6 4 4

APPENDIX VII

Statement showing the number of reserved vacancies filled by members of Scheduled Castes and Scheduled Tribes in the Directorate of Health Services, Delhi Administration, New Delhi during the year 1975

Class of post	Total No. of vacancies		Scheduled Castes				Scheduled Tribes									
	Noti- fied	Filled	No. of vacancies reserved		No. of SCs appointed	No. of SCs candidates against vacancies reserved for SCs in the 3rd year of carry forward	No. of STs candidates appointed against vacancies reserved for STs in the 3rd year of carry forward	No. of reservations lapsing after carrying forward for three years	No. of vacancies reserved		No. of STs candidates appointed	No. of SCs candidates appointed against vacancies reserved for STs in the 3rd year of carry forward	No. of reservations lapsing after carrying forward for three years	No. of reservations lapsing after carrying forward for three years	No. of reservations lapsing after carrying forward for three years	
			Out	In					Out	In						
		Col. 2	Col. 3	Col. 2	Col. 3	Col. 2	Col. 3	Col. 2	Col. 3	Col. 2	Col. 3	Col. 2	Col. 3	Col. 2	Col. 3	
I	2	30	19	
Class I	
Class II	
Class III	
Class IV (excluding sweepers)	
Class IV (Sweepers)	

	1	2	3	4	5	6	7	8	9	10	11	12	13
<i>II—Posts filled by promotion</i>													
Class I	2	6
Class II
Class III	3	1	1
Class IV	10	7	3	3	3

APPENDIX VIII

*Statement showing the number of reserved vacancies filled by members of Scheduled Castes and Scheduled Tribes in the Ministry/Department/
Office of Directorate of Family Planning during the year 1975*

Class of post	Total No. of vacancies			Scheduled Castes				Scheduled Tribes			
	Noti-Filled	No. of vacancies reserved		No. of SC candidates appointed	No. of ST candidates appointed against vacancies reserved for SCs in the 3rd year carry forward	No. of reservations lapses after carrying forward for 3 years		No. of ST candidates appointed against vacancies reserved for STs in the 3rd year of carry forward	No. of SC candidates appointed against vacancies reserved for SCs in the 3rd year of carry forward	No. of reservations lapses after carrying forward for three years	
		of	of			Out	Col. 2				Out
Class I	•	•	•	•	Nil	Nil	Nil	Nil	Nil	Nil	Nil
Class II	•	•	•	•	Nil	Nil	•	•	•	•	•
Class III	•	•	•	•	6	5	•	•	•	•	•
Class IV (Excluding Sweepers)	•	•	•	•	1	1	•	•	•	•	•
Class IV (Sweepers)	•	•	•	•	Nil	•	•	•	•	•	•

APPENDIX IX

I. Posts filled by Direct Recruitment

Statement showing the number of reserved vacancies filled by members of Scheduled Castes and Scheduled Tribes in the office of the Medical Superintendent, Irwin Hospital, New Delhi (During the year 1975).

Class of post	Total No. of vacancies reserved		Scheduled Castes				Scheduled Tribes					
	Noti- Filled	Out of candidates	No. of SC candidates appointed against reserved vacancies for three years	No. of ST candidates appointed against reserved vacancies for three years	No. of reservation lapsed after carrying forward for three years	No. of reservation lapsed after carrying forward for three years	No. of reservation lapsed after carrying forward for three years	No. of reservation lapsed after carrying forward for three years	No. of reservation lapsed after carrying forward for three years	No. of reservation lapsed after carrying forward for three years		
I	2	3	4	5	6	7	8	9	10	11	12	13

Class I } . . . These posts are filled either by Ministry of Health and Family Planning/UPSC/Delhi Administration.
 Class II } . . .

Class III	110	110	18	18	8	8	8	8	8	8	8	8
Class IV (Other than Sweepers)	8	8	2	2	2	2	2	2	2	2	3	ISC
Class IV (Sweepers)	6	4	6	4	4	4	4	4	4	4	4	4

II—Posts filled by Promotion

Class I }
Class II }

These posts are filled either by the Ministry of Health and Family Planning, New Delhi/U.P.S.C./Delhi Administration, Delhi.

Class III	.	.	.	8	8	2		1
Class IV (Other than Sweepers)	.	12	12	2	2	2	4	
Class IV (Sweepers)	.	4	4	4				1

APPENDIX X

Statement showing the Promotions made in each category of posts (except cadre posts) during the Years 1972, 1973, 1974 and 1975 in the Directorate of Health Services, Delhi Administration, New Delhi-I.

Name of the Department	Category of post	Total No. of vacancies occurred	Total No. of vacancies actually filled	No. reserved for S.C.			No. reserved for S.T.			No. of S.C. appointed	No. of S.T. appointed	No. of S.C. carried forward	No. of S.T. carried forward
				Carried forward from the previous year	Reserved during the previous year	Total	Carried forward from the previous year	Reserved during the previous year	Total				
				6	7	8	9	10	11	12	13	14	
I	2	3	4	5	6	7	8	9	10	11	12	13	14
	Class III												
	Nursing Sister	4	2		1	1		..				1	
	Class IV												
	Dresser	25	21	1	4	5	1	2	3	5	3
	Class I												
	Asst. Drugs Controller	1	1										
	Class III												
	Nursing Sister	2	2	1		1	1	1	1			1	1
	Class IV												
	Dresser	60	4				1	1	1			1	1

1974

Class III

Nursing Sister

1

1

1

1

..

1

1

Class-IV

Dresser

5 3

..

1

1

2

..

..

2

1975

Class-I

Dy. Drugs Controller

1

Asstt. Drugs Controller

1

Class-III

Nursing Sister

3

1

1

1

1

..

1

1

Class-IV

Dresser

8

2

2

2

1

3

2

..

1

3

Daftary

2

..

1

..

..

..

1

..

..

..

APPENDIX XII

Name of the Department : Irwin Hospital, New Delhi

Statement showing Recruitment/promotion made of the Scheduled Caste and Scheduled Tribe Candidates during the years 1972,1973,1974 and 1975.

Year	Category of posts	Recruitment made			Promotion made		
		S.C.	S.T.	Total	S.C.	S.T.	Total
1	2	3	4	5	6	7	8
1972	Class III	2	..	2
	Class IV	5	1	6
1973	Class III	1	..	1	3	..	3
	Class IV	16	1	17
1974	Class III	1	1	2
	Class IV	18	..	18
1975	Class III	1	..	1
	Class IV	2	3	5	4	1	5

© 1976 BY LOK SABHA SECRETARIAT

PUBLISHED UNDER RULE 382 OF THE RULES OF PROCEDURE AND CONDUCT OF
BUSINESS IN LOK SABHA (FIFTH EDITION) AND PRINTED BY THE GENERAL
MANAGER, GOVERNMENT OF INDIA PRESS, MINTO ROAD, NEW DELHI.